

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-28/2003(Pt.)/261/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
Hailakandi.

Dated Guwahati the th 10 January, 2023.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No. JHD-1/2023/10/113, dtd. 09.01.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **Restricted holiday on 17.01.2023 along with station leave permission, from the evening of 12.01.2023 till the evening of 17.01.2023.** The Addl. District & Sessions Judge, Hailakandi shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/2003(Pt.)/262/A, dated , 10-01-2023

Copy to :

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdx